

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH: NEW DELHI

12-3-92

RA NO.62/92 IN  
OA NO.2036/90

DATE OF ORDER: 12-3-92

SHRI R.L. MALHOTRA & ORS.

...APPLICANTS

VERSUS

UNION OF INDIA & OTHERS

...RESPONDENTS

CORAM:

THE HON'BLE MR. I.K. RASGOTRA, MEMBER (A)

THE HON'BLE MR. MAHARAJ DIN, MEMBER (J)

O R D E R

In this Review Application the applicants have sought review of our judgement in OA 2036/90 decided on 17.1.92 on the ground that applicant No.4 in the above O.A is Shri V.K. Jain (Russian Unit) and not Shri P.K. Sinha, as listed in the table in paragraph 2 of the judgement.

We have reviewed the record and we find that the name of Shri P.K. Sinha has been inadvertently transcribed from the statement of particulars of service of Supervisors (Foreign Language) filed subsequently by the applicants alongwith written arguments. The name of Shri P.K. Sinha shall, therefore, be substituted by Shri V.K. Jain with the following service particulars:-

Name	Initial appointment in A.I.R.	Becoming Supervisor	Mode of Selection as Supervisor.	Qualification
Sh.V.K.Jain	16.2.77 (Russian Unit)	18.6.85	Limited Selection through interview	M.A.(Russian)

Registry is ordered to make the above correction in the judgement as above.

There is another typographical error where in line 36 of page 6 of the judgement, word 'promotion' has been transcribed in lieu of 'pension'. The correct sentence shall read as under:-

"The applicant have been treated as civil servants after conversion as government servants in all respects as per paragraph 7.3.11 of the AIR Manual and not merely for pension."

Registry is directed to substitute the word 'promotion' occurring in line 36 of page 6 of the judgement by word 'pension'. A copy of the judgement corrected as per above order be also sent to all the parties.

  
(MAHARAJ DIN)  
MEMBER (J)

  
(I.K. RASGOTRA)  
MEMBER (A)